Taking over of Sick Units

6315. aSHRI S. R. DAMANI: Will the Minister of FINANCE AND RE-VENUE AND BANKING be pleased to state:

- (a) whether there has been any response to Government's call to big industial houses to take over sick units and run them;
 - (b) if so, the details thereof; and
- (c) whether Government have formulated any feasible scheme to implement this proposal and if so, the broad features of the Scheme?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) 10 (c). Government has not given any call to big industrial houses to take over sick units and run them. However, in order to facilitate the voluntary amalgamation of companies owning sick industrial units with sound ones, Finance (No. 2) Bill, 1977 inserted a new section 72A in the Incomerax Act, 1961 to provide for the carry forward and set off of the accumulated loss and unabsorbed depreciation of the amalgamating company in the assessment of the amalgamated company in cases where the Central Government is satisfied that the amalgamation is in the public interest. The relevant provisions of the Bill are self-explanatory

फूलपुर (उत्तर प्रदेश) में इफको लिमिटेड कारवाने का निर्माण

6316 श्री श्रार० एन० राकेश: क्या वाणिक्य तथा नागरिक पूर्ति श्रीर सह-कारिता मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या फूलपुर (इलाहाबाद) में इंडियन फार्मेस फर्टिलाइजर्स कोग्रापरेटिव लिमिटेड फैक्टरी कब से निर्माणाधीन है श्रीर वह कब तक पूर्णत नैयार हो जायेगी; स्रीर
- (ख) उक्त कारखाने में श्रेणीवार प्रव तक कितने कर्मचारी तथा ग्रधिकारी नियुक्त किये गये हैं और उनमें स्थानीय कर्मचारियों की संख्या कितनी है ?

वाजिक्य तथा नागरिक पूर्ति और सह-कारिता नंती (भी मोहन धारिया): (क) फूलपुर में इफ को फैक्टरी मई, 1976 से निर्माणाधीन है। इसके 1979 के मध्य तक पूरी तरह तैयार होने की उम्मीद है।

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श्रेणी	•	उत्तर प्रदेश राज्य से कर्मचारी
ग्रेड 'सी' से 'जी' (वरिष्ठ तथा पर्यवेक्षी कार्मिक)	50	16
ग्रेड 'एच', 'ग्राई' तथा 'जे' (कनिष्ठ ग्रीर कार्या- लय कर्मचारी)	73	3 9
ग्रेड 'के', 'एल' तथा 'एम' (श्रर्ध-कुशल तथा कुशल कामगार)	172	146

295 201

Memorandum from Bombay Bullion Association

6317. SHR1 PRASANNBHAI MEH-TA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPE-RATION be pleased to state:

- (a) whether the Bombay Bullion Association has urged the Union Government to have a fresh look at silver export policy;
- (b) if so, whether they have submitted any memorandum;
- (c) if so, the main points of the memorandum; and
 - (d) Government's reaction thereto?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) and (b). Yes, Sir.